

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 31B)

श्री बालासाहेब विखे पाटिल (कोपरगांव):
मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 51)

SHRI EDUARDO FALEIRO (Mor-mugao): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI EDUARDO FALEIRO: I introduce the Bill.

PROVIDING OF EMPLOYMENT,
UNEMPLOYMENT ALLOWANCE
AND UNEMPLOYMENT INSURANCE,
SCHEME BILL*

SHRI B. V. DESAI (Raichur): I beg to move for leave to introduce a Bill to provide employment to all

citizens of not less than 25 years of age, payment of unemployment allowance and for unemployment insurance scheme.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide employment to all citizens of not less than 25 years of age, payment of unemployment allowance and for unemployment insurance scheme."

The motion was adopted.

SHRI B. V. DESAI: I introduce the Bill.

15.45 hrs.

COUNTRY FISHING BOATS PROTECTION BILL—contd.

BY SHRI R. K. MHALGI.

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motions moved by Shri R. K. Mhalgi on 19th December, 1980, namely:—

"That the Bill to provide for the protection of country fishing boats from the competition of motor boats and trawlers, be taken into consideration."

Shri Mhalgi to continue his speech.

†SHRI R. K. MHALGI (Thane): Mr. Deputy Speaker, Sir, I introduced this Bill, the Country Fishing Boats Protection Bill, 1980, in this House some two months back. I rise now to explain the various provisions of this Bill. It has a special significance from the geographical and economic points of view. It is mainly

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†The original speech was delivered in Marathi.